

Annexure-7

Name of the corporate debtor: M/S NUCLEUS SATELLITE COMMUNICATIONS (MADRAS) PRIVATE LIMITED : Date of commencement of CIRP: 14/10/2022; List of creditors as on: 19/12/2022

List of operational creditors (Government dues)

(Amount in ₹)

Sl. No	Details of Claimant		Details of claim received		Details of claim admitted				Amount of Contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
1	EMPLOYEES STATE INSURANCE CORPORATION	CENTRAL	E-Mail-07/12/2022	40,20,454.00	40,20,454.00	Operational Creditor	No	Nil	0	0	0	0	
2	COMMERCIAL TAXES DEPARTMENT	STATE	15-12-2022	42,16,478.00	42,16,478.00	Secured Operational Creditor	No	Nil	0	0	0	0	Secured Operational Creditor as per order Civil Appeal No.1661 of 2020 dated 06.09.2022 Sales Tax Officer Vs. Rainbow Paper Limited Judgement.

FOR NUCLEUS SATELLITE COMMUNICATIONS (MADRAS) PRIVATE LIMITED

R. Sridevi

RONGALI SRIDEVI
INTERIM RESOLUTION PROFESSIONAL/ DEEMED RP

